

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI  
COURT-V

Item No.-318  
IB-87/ND/2020

IN THE MATTER OF:

Swift Mail COmmunication

Vs

Iriisnit Communication Pvt. Ltd.

....Applicant

....Respondent

SECTION

U/s 9 IBC code 2016

Order delivered on 11.03.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA  
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,  
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Sanjeev

For the Respondent :

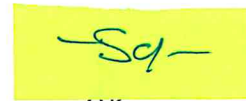
ORDER

Notice to Corporate Debtors/Respondent by all modes including process of the bench. Affidavit of service to be filed three days before the next date of hearing. List the case on **31.03.2020**.



(K.K. VOHRA)  
MEMBER (T)

(Rakhi)



(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)